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Samiti Ltd. formed with 13 actual workers/ vendors attached to Railway bookstall and with seven outsiders;

- (b) if so, what are the norms and directives in this regard; and
- (c) what are the rules under which this society is declared as genuine for allotment of bookstalls at Railway stations?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) At the time of application, M/s. Shikshit Berojgar Mudran Prakasran Sehkari Samiti Ltd., Allahabad comprised of 20 members of which 13 had earlier worked in bookstalls, and 7 were new.

lb) and (c) The main points considered for verifying the genuineness of Co operative Society, are that it should be registered with the Registrar of Coopera tive Society of the respective State Gov ernments, it should consist of actual wor kers, and the aflairs of the Society are run in accordance with the practice and principles of a cooperative.

Facilities of bookstalls in Railway Stations by M/s Gulab Singh and Sons

2960. SHRI CHATURANAN MISHRA: Wil] the Minister of RAILWAYS be pleased to state:

- (a) what arrangements are being made in advance by the Railways prior to 31st May, 1988 fo_r continuance of essential facility of bookstalls On different stations where M/s Gulab Singh & Sons are hiving bookstalls; and
- (b) whether the decision of allotment of bookstalls on those different railway stations will be taken as per Government policy on merit?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) Applications are being invited by Northern Railway for allotment of bookstall contracts at all stations to be vacated by M/s Gnlab Singh & Sons on 31.5.1988.

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(b) It is proposed to allot the stalls as per extent policy and in the light of observations of the Supreme Court made in the order passed in Writ Petition No. 386 of 1987.

to Questions

Interview for *award* of bookstall at Shivaji Stations

2961. SHRI CHATURANAN MISHRA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Northern Railway had called the application and interviewed the applicants for award of bookstall contract at Shivaji Station; and
- (b) if so, the date by when the allotment is being made?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRT MAHABIR PRASAD): (a) Yes, Sir.

(b) The decision regarding allotment has already been taken.

Avro planes operating in Madhya Pradesh

2962. SHRI AJIT P. K. JOGI; Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the out of two Avro planes operating in Madhya Pradesh, one was withdrawn 3u the ground that Indian Airlines has No. H. S. -748 avro aircraft placed at Delhi, thereby denying the rightful claims of major cities like Jabalpur; and
- (b) if so, how do the Government propose to link Jabalpur with Delhi?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) and (b) Delhi/ labalpur HS-748 service was withdrawn due to very poor passenger load factor and as such the HS-748 aircraft positioned at Delhi to operate the subject service was also withdrawn. Passengers travelling between Delhi and Jabalpur have been provided both ways connection at Bhopal on all days of the week.